

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 4386/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GAYA SINGH & ORS.

Respondent(s)

Date : 25-11-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ankit Goel, AOR
Mr. R. K. Gupta, Adv.

For Respondent(s)

Mr. Anil Kumar Gautam, AOR

UPON hearing the counsel the Court made the following
O R D E R

Appearance :Ld. counsel for petitioner is present.
None appeared for the Respondent.

Four weeks' time as a last chance is granted to
Respondent Nos. 1 to 3, 5 and 6 to file Counter Affidavit.

Four weeks' time, as a last chance is given to Ld.
counsel for the petitioner to comply order dated 23.07.2019
of this Court in respect of deceased Respondent No. 7.

Notice could not be served to Respondent No. 4 as postal
remarks shows "undelivered". Hence, Ld. counsel for the
petitioner shall file the fresh particulars of the above
respondent and he shall also take fresh steps for the service
of notice to him within a period of four weeks.

List again on 31.01.2020.

SURINDER S. RATHI
Registrar